

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. (CAA)-49(PB)/2017
CA NO.

CORAM:

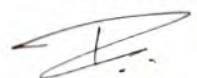

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: Sojourner BPO Pvt Ltd
with
Unicure India Limited

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal Sabharwal	COUNSEL	DEF.	
2.	CHETANA KANDPAL	Company Prosecutor	For OL, Delhi	Chetana
3.	Ujaini Raj	Company Prosecutor	for RD(NR)	

ORDER

Learned Counsel for the petitioner and Ld. Counsel for the Regional Director are present.

Directions are required to be issued to the statutory authorities in relation to the notice of hearing. The petitioner is required to file an affidavit with regard to sectoral regulators, to whom, notices are required to be issued.

For the said purpose, the matter is now posted for hearing on 30.5.2017.

SD/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

SD

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017